

Most Immediate

F.No.A.12018/01/2012.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building, Bhikaji Cama Place
New Delhi, the 14th December, 2015.

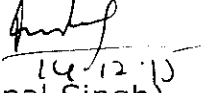
To
All concerned under CBEC,

Subject: GSR Notification of Recruitment Rules for the post of Executive Assistant
under CBEC - regarding

Sir/Madam,

I am directed to refer to various representations received from Associations and individuals regarding recently published GSR notification of Recruitment Rules for the post of Executive Assistant under CBEC dated 28.09.2015 and to say that the RRs for the post of Executive Assistant (the post of DOS and Sr. Tax Assistant have been merged having the same Grade Pay Rs.4200/-) and re-designated as Executive Assistant, after the Cadre review order dated 18.12.2013. Thereafter Recruitment Rules were framed in consultation with DOPT and UPSC and as per DOPT's guidelines of 2010 issued for framing/amendment/relaxation of RRs in 2010. In this context, it is to also inform that after implementation of the 6th CPC and as per DOPT's guidelines, all the Recruitment Rules are being framed as per the said guidelines, wherein for promotion from the Grade pay of Rs.2400/- to the Grade pay of Rs.4200/- the required period of eligibility is 10 years. Due to non-availability of sufficient number of posts in the feeder grade, the method of direct recruitment was considered as per suggestion of DOPT and UPSC.

Yours faithfully,

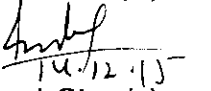


(Rajpal Singh)

Under Secretary to the Government of India.

Telephone: 26162780

Copy to: Webmaster, DG, and Systems for uploading the same on the website (ii)
DG, HRD for information and record.



(Rajpal Singh)

Under Secretary to the Government of India.

Telephone: 26162780